

No. ADSJ/Supdt/NHN/2021-
Office of the Addl. District & Sessions Judge,
Sirmaur District at Nahan, H.P.

Dated Nahan the day of April, 2021.

OFFICE ORDER


In view of the Notification No.HHC/RG/C-19/2020-58 Dated 24th April, 2021, of the Hon'ble High Court of Himachal Pradesh, Shimla, the cases fixed before the Court of Id. Additional District and Sessions Judge, Sirmaur District at Nahan, from 27/04/2021 to 01/05/2021 (except the cases of urgent nature), shall be taken up in the following manner, for effective hearing:-

Cases fixed for	Shall be taken up on
27/04/2021	15/06/2021
28/04/2021	16/06/2021
29/04/2021	17/06/2021
30/04/2021	18/06/2021
01/05/21	21/06/2021


District and Sessions Judge,
Sirmaur District, at Nahan, HP.

Endst.No. ADSJ/Supdt/COVID-19/NHN/2021-454 Dated: 27/04/2021

- Copy for information and necessary action, forwarded to :-
1. The Ld. District and Sessions Judge, Sirmaur District at Nahan, H.P.
 2. The Additional District Attorney, Sirmaur District at Nahan, H.P.
 3. The President, Bar Association, Nahan/Paonta Sahib.
 4. The Superintendent, M.C.Jail, Nahan.
 5. The Assistant Programmer/System Assistant, to upload this office order in the Court's Website.
 6. Reader/ Ahlmads of this office.
 7. Notice Board of this office.



District and Sessions Judge,
Sirmaur District, at Nahan, HP.

No. ADSJ/Supdt/NHN/2021-
Office of the Addl. District & Sessions Judge,
Sirmaur District at Nahan, H.P.

Dated Nahan the day of April, 2021.


OFFICE ORDER

In view of the Notification No.HHC/Regr/9-4/84-II Dated 25th april, 2021, of the Hon'ble High Court of Himachal Pradesh, Shimla, as the Court shall remain closed on 26th April, 2021, the cases fixed on 26/04/2021, before the Court of Id. Additional District and Sessions Judge, Sirmaur District at Nahan, shall be taken up on 14/06/2021 for effective hearing.


District and Sessions Judge,
Sirmaur District, at Nahan, HP.

Endst.No. ADSJ/Supdt/COVID-19/NHN/2021- 462 Dated: 26/04/2021
Copy for information and necessary action, forwarded to :-

1. The Ld. District and Sessions Judge, Sirmaur District at Nahan, H.P.
2. The Additional District Attorney, Sirmaur District at Nahan, H.P..
3. The President, Bar Association, Nahan/Paonta Sahib.
4. The Superintendent, M.C.Jail, Nahan.
5. The Assistant Programmer/System Assistant, to upload this office order in the Court's Website.
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District and Sessions Judge,
Sirmaur District, at Nahan, HP.